

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 685**  
**TO BE ANSWERED ON 26.07.2021**

**Monitoring of forest officials**

685. SHRI B. LINGAIAH YADAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government/State Governments have directed the Principal Chief Conservator of Forests (PCCF) across the States to monitor the functioning of forest officials, to constitute flying squads/special teams consisting of men of integrity and that they must report directly to the PCCF and proposes to tap digital technology to keep an eye on the activities of the Forest Department officials; and
- (b) if so, the details thereof, steps being taken in this regard, cases reported/action taken so far, State-wise, if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) & (b) This Ministry has issued no such direction to the Principal Chief Conservator of Forests. Protection, management and monitoring of forest resources is primarily the responsibility of State Governments/Union Territory Administrations. The State Governments/UT Administrations issue necessary directions for improvement in management and administrative efficiency of State/UT Forest Departments from time to time as per their own requirements and as per forest/service manuals/codes of conduct and procedures prescribed by them.

\*\*\*\*\*